

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 293 of 2014 and 279 of 2014

Dated : 12th January, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Appeal No. 293 of 2014

M/s. Anjaney Ferro Alloys Ltd. & Ors. Appellant(s)
Versus
Jharkhand State Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent (s) : Mr. Farrukh Rasheed for R-1
Mr. M.G. Ramachandran and
Ms. Anushree Bardhan for R-2

Appeal No. 279 of 2014

M/s. Dayal Steel Ltd. Appellant(s)
Versus
Jharkhand State Electricity Regulatory
Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Krishan Kant Dubey
Mr. S.K. Dubey

Counsel for the Respondent (s) : Mr. Farrukh Rasheed for R-1
Mr. M.G. Ramachandran and
Ms. Anushree Bardhan for R-2

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ORDER

Mr. M.G. Ramachandran, learned counsel for respondent no.2 and Mr. Farrukh Rasheed, learned counsel for the State Commission have at length been heard in Appeal No. 293 of 2014 and Appeal No. 279 of 2014. They have completed their arguments. Mr. Rajiv Yadav, learned counsel for the appellant in Appeal No. 293 of 2014 and Mr. Krishan Kant Dubey, learned counsel for the appellant in Appeal No. 279 of 2014 have also been heard in the respective Appeals in rejoinder submissions. The arguments of all the parties are concluded.

Judgment is reserved.

(I. J. Kapoor)
Technical Member
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(Justice Surendra Kumar)
Judicial Member